

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.01.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.126/9/AMR/2022		9 of IBC	Kriyas Unipro Private Limited Vs. BFIP Enterprises Private Limited

ORDER

Mr.K.Dheeraj, Counsel for the OC present. Mr.Bikki Raveendra Babu, Counsel for the CD present. No counter reported. Heard. For pronouncement of orders, list the matter on 25.01.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN